

(29)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/130/IB/2018  
PETITION NUMBER : CP/551/IB/2017  
NAME OF THE PETITIONER(S) : DORAIRAJ THILLAIRAJ  
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD  
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

Geethanjali T  
for T. Natarajan  
J. MANIVANNAN

Applicant

RESPONDENT

Geethanjali T  
ghk

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent is directed to file reply. Put up on 11.06.2018 at 10.30 A.M.

-89-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk